

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-121

New IA-3884/2021 New IA-3895/2021 New IA-3896/2021 New IA-3899/2021 IA-1994/2021 IA-
1933/2021 IA-1934/2021 IA-2230/2021 IA-3379/2020 IA-3301/2021
IN
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

...FINANCIAL CREDITOR

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 08.09.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Jitendra Bakshi, Advocate , Ekta Choudhary

For the Respondent

: Mr. Sanjay Khanna , Pragma Bhushan and Swetank Shantunu
Advocates for AR of Homebuyers

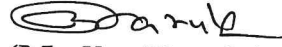
For the R.P.

: Erstwhile IRP Jitender Arora

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 20.10.2021.


(Madhu Narula)
Court Officer